

1	2	3	4	5	6	7
14.	SSP(0-16-0-11)*	10708.75	7172.822	7331.33	-	-
15.	16-16-16-0	18000	18485.75	17921.97	17799.35	19745.45
16.	15-15-15-09	17095.33	18388.75	17741.57	17782.53	18400
17.	24-24-0-0	13293.33	22397.827	20899.48	20476.30	25019.44
18.	24-24-0-8	21000	22141.501	20614.61	19685.45	24408.33

*MRP is exclusive of Taxes.

Blank space/NA means not available/not under subsidy scheme.

Implementation of nutrition based subsidy scheme

†1326. SHRI RAM SHAKAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has implemented the Nutrition Based Subsidy (NBS) Scheme;
- (b) if so, the details thereof; and
- (c) the quantum of funds allocated during the last three years and the current financial year?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANADA GOWDA): (a) and (b) The Government has implemented Nutrient Based Subsidy (NBS) Policy *w.e.f.* 1.4.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the NBS Policy, the Government announces a fixed rate of subsidy (in ₹ per Kg basis), on each nutrient of subsidized P&K fertilizers, namely Nitrogen (N), Phosphate (P), Potash (K) and Sulphur (S), on annual basis taking into account all relevant factors including international prices, exchange rate, inventory level and prevailing Maximum Retail Prices of P&K fertilizers. The per Kg subsidy rates on the nutrients N, P, K, S is converted into per Tonne subsidy on the various subsidized P&K fertilizers covered under NBS Policy. Under the Policy, MRP of P&K fertilizers has been left open and fertilizer manufacturers/marketers are allowed to fix the MRP at reasonable rates as per market dynamics. At present 21 grades of P&K fertilizers namely DAP, MAP, TSP, MOP, Ammonium Sulphate (produced by M/s FACT), SSP and 15 grades of NPKS complex fertilizers are covered under the NBS Policy.

†Original notice of the question was received in Hindi.

(c) The quantum of amount allocated under the NBS Scheme during the last three financial years and the current financial year are as under:

(₹ in crores)		
Financial Year	BE	RE
Financial Year 2016-17	19000.00	19000.01
Financial Year 2017-18	20232.00	22251.8
Financial Year 2018-19	25090.35	25090.35
Financial Year 2019-20	26367.00	

Policy objective for building a vibrant domestic fertilizer industry

1327. SHRI MANISH GUPTA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is a policy objective of building a vibrant home-grown fertilizer industry, if so, the details thereof;

(b) whether any deep-rooted structural reforms and market-linked pricing policy is being thought of, if so, the details thereof;

(c) whether participation of private and foreign players is critical for Indian farmers to gain access to the latest global advances, if so, the details thereof; and

(d) whether any new fertilizer plant is being proposed in West Bengal State?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANADA GOWDA): (a) Yes. The Government had announced New Investment Policy (NIP) - 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector.

Under NIP - 2012 read with its amendment, Matix Fertilizers & Chemicals Limited (Matix) has set up a Coal Bed Methane (CBM) based Greenfield Ammonia -Urea complex at Panagarh, West Bengal. The commercial production of Matix started on 1st October 2017. Chambal Fertilizers & Chemicals Limited (CFCL) has also set up a